718		n Answers to [RAJYA SABHA] d and Unstarred	SABHA]		Questions set for the 6th December, 2013	
1		2	3	4	5	
8517	7 090	Other parts of Telephone/Telegrphc apparts	12256.17	15156.22	7137.89	
8541	4011	Solar Cells/Photovoltaic Cells whether or not assembled in module/panel	6541.00	4494.90	2312.78	
8471	3010	Personal Computer (Laptop, Palmtop, etc.)	6512.33	8527.09	6796.99	
8542	3100	Monolithic Integrated Circuits- Digital	5736.58	6626.76	3084.22	
8517	6290	Videophone	4514.66	5150.98	3288.15	
8471	5000	Digital Processing Units	3201.85	3870.82	2269.48	
8517	6990	Other apartus, for carrier/Digital Line System	3152.49	3589.45	1523.70	
8473	3010	Parts and accssrs of Microprocessors	3095.91	3139.45	1695.84	
8471	7020	Hard Disc Drives	2752.17	3622.75	1603.01	
8517	1210	Push Button Type Telephones	2525.96	3373.97	1260.82	

Cases registered under IT Act

207. SHRI AVINASH RAI KHANNA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is aware of the fact that a case under IT Act was registered in Maharashtra and if so, the outcome of that case;
- (b) whether Government is also aware of the fact that a case of similar nature was registered in Jammu and Kashmir also and if so, the outcome of that case; and
 - (c) the reasons for different treatment given to these two cases?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (c) As per the data available with National Crime Records Bureau (NCRB), 919 and 54 cases have

Written Answers to Starred and Unstarred

been registered under Information Technology (IT) Act in Maharashtra and J&K, respectively during the last three years. States apply the laws uniformly depending upon the facts and other evidences in the case. However, no specific incident of different treatment being given in different States with reference to the cases under IT Act has been reported to the Government.

Impact of telecom towers on human health

208. SHRI AVINASH RAI KHANNA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government is aware of the impact of telecom towers on the health of people living in the vicinity thereof;
- (b) if not, whether Government is planning to conduct an impact assessment study on the health of the people living close to the towers;
- (c) whether it is a fact that incidence of cancer has increased manifold after the intensive use of mobile phones;
- (d) whether Government has issued any guidelines for setting up telecom towers for mobile service providers in a populous locality; and
- (e) the international standards in fixing a telecom tower for mobile services in an inhabitation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (c) World Health Organization (WHO) in its Fact Sheet No. 304, May 2006 on Electromagnetic Fields and Public Health (Base Stations and Wireless Technologies) has concluded that considering the very low exposure levels and research results collected to date, there is no convincing scientific evidence that the weak RF Signals from base stations and wireless networks caused adverse health effects. From all evidence accumulated so far, no adverse short or long term health effects have been shown to occur from the RF Signals produced by based stations.

There is no conclusive evidence available so far to establish adverse effect on human health due to Electromagnetic Field (EMF) radiations emitted from mobile phone. The review of available study literature does not establish conclusive evidence on the safety or risk of radio frequency EMF radiation emitted from mobile phone